

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 408 / (MAH)/2017

CORAM:


Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. Laxmi Agni Components & Fittings  
Private Limited

SECTION OF THE COMPANIES ACT: 230 or 232 OF THE  
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1/	CA R.M.H. Gutka	CA/Authorized Representative	

Common Order

CSA 407/230-232/NCLT/MB//MAH/2017

CSA 408/230-232/NCLT/MB//MAH/2017

Company Applications are allowed, vide separate orders.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)